FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NOMENTIA INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Nomentia India Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	28.03.2018
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Chandigarh
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900CH2018FTC041932
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Work Yard Co-Working, Plot No. 337, Industrial Area, Phase – 2, Chandigarh – 160002, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28.04.2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	- Jagdish Singh Nain, - C/o AVM Resolution Professionals LLP, 8/28, (3rd Floor), W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi 110005. - vlp.nomentia@gmail.com - 011 41486026/27, Mob. 9873088243 - IBBI/IPA-003/IP-N00187/2018-2019/12415
8	LAST DATE FOR SUBMISSION OF CLAIMS	28.05.2023

Notice is hereby given that the **Nomentia India Private Limited** has commenced voluntary liquidation on **28.04.2023**.

The stakeholders of **Nomentia India Private Limited** are hereby called upon to submit a proof of their claims, on or before **28.05.2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

JAGDISH SINGH NAIN
IBBI/IPA-003/ IP-N00187/ 2018-2019/ 12415
INSOLVENCY PROFESSIONAL

Name and Signature of the Liquidator: **Jagdish Singh Nain**
Date: **01.05.2023**
Place: **New Delhi**

Farmers plan protests over MSP, pension from Aug 1-15

THE SAMYUKT KISAN Morcha on Sunday announced a series of nationwide mass protests between August 1 to August 15 to press for their demands of legal sanctity of minimum support price, farmers pension and a comprehensive crop insurance scheme. The decision was taken at the national meeting of the Samyukt Kisan Morcha (SKM), an umbrella organisation of various farm unions, held on Sunday. According to the farmers body, more than 200 farmer leaders of constituent organisations attended the meet.

It said agitations will be held in all states/Union territories of the country, from May 26 to May 31.

–PTI

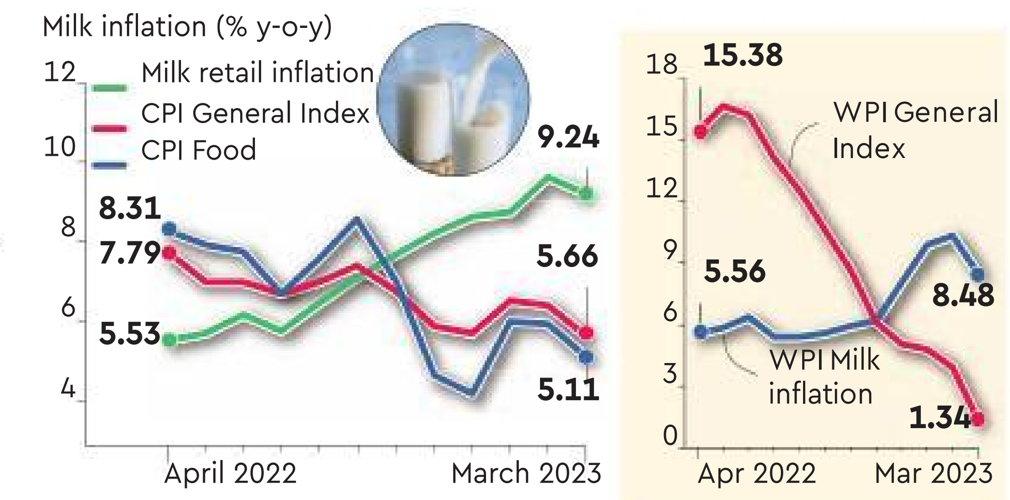
FINMIN, RBI RAISE CONCERN

Firm milk prices posing threat to falling inflation

Prices of the staple food may remain elevated through this summer

SURABHI & SANDIP DAS
New Delhi, April 30

MILK INFLATION TO REMAIN ELEVATED



Source: MOSPI, Ministry of Commerce and Industry

EVEN AS RETAIL inflation is expected to start easing from April to about 5% if not lower thanks to broad-based fall in prices, elevated milk prices could play spoilsport, with analysts expecting milk inflation to remain near double digits at least through the summer.

Despite India being the largest milk producer since 1998, the commodity has been the second biggest factor after cereals such as rice and wheat in driving up retail inflation in the last fiscal.

Milk has the second highest weight in the food and beverages basket of the consumer price index at 6.61%, a notch lower than cereals and products that have a 9.67% weight.

Retail milk inflation has remained elevated at over 6% since August 2022 and was at 9.24% year-on-year in March this year even as consumer price index (CPI) inflation in the month eased to 5.66%. Even in terms of wholesale price inflation, milk prices have remained high at 8.48% in March despite the overall inflation trending down to 1.34% in the month, in an indication that retail prices will continue to rise.

After reports of possibility of imports of dairy products such as butter and ghee for improving domestic supplies, the government recently clarified that it is not considering easing of imports of these products as yet. It reckons that extended cooler weather condition in the northern region and setting in of flush season or peaking of production in southern India could increase supplies.

Import tariff on skimmed milk powder (SMP) is prohibitive at 63%. Import of SMP last took place in 2011, thanks to a sharp cut in duties.The finance ministry attributed the elevated milk inflation to a demand supply mismatch and said it could be one of the factors apart from volatile international crude oil prices and constrained supplies of milk would influence the country's inflation trajectory.A combination of high cost of feed and raw material, and supply challenges, lumpy skin disease (LSD) and rising dairy exports has impacted milk production and costs, leading organised players, including Mother Dairy and Amul, to hike milk prices multiple times in the last one year. "Milk production has been impacted by a lumpy skin disease infecting millions of cattle in late 2022," the ministry said in the monthly economic review, adding that the vaccination drive against the disease is expected to curb the spread and immune the cattle against the skin disease. "While this would increase milk supply, a general drop in inflation will moderate the fodder and transport costs, thereby lowering milk inflation," it said. While pegging retail inflation at 5.2% in FY24, the Reserve Bank of India has noted that milk prices could remain firm due to high input costs and seasonal factors.

For the first time in decades, the country's milk production is likely to have stagnated in 2022-23 due to LSD in cattle across several states and the lagged effect of Covid-19 in the form of stunting of the animals, a senior official with department of animal husbandry and dairying had said earlier this month. The milk production was estimated at 221 million tonne (MT) in 2021-22. "CPI data shows that month-on-month milk prices have been rising after December 2020," said Suman Chowdhury, chief economist and head-research, Acuité Ratings & Research, adding that the domestic supply cannot be increased within a short period and hence, milk inflation may remain firm at high single digit in the near to medium term.

But its weight in the CPI basket is low and it is unlikely to impact overall food inflation and inflation in a big way, he further said, adding that since it is an important item in the Indian food basket and a longer term structural solution needs to be found to boost domestic milk production.

"We do not anticipate any reduction in milk prices till November," RS Sodhi, president, Indian Dairy Association and ex-managing director of Gujarat Cooperative Milk Marketing Federation also known as Amul, told FE recently. The stability in milk prices is expected only by winter months, he said. Analysts point out that there has been a demand supply mismatch. Milk and milk products including paneer, curd, butter, cheese, ice cream and ghee are also an everyday food item in all Indian households. With per capita income increasing, the demand for these products has also risen. Manish Bandlish, managing director, Mother Dairy Fruit and Vegetables, a wholly-owned subsidiary of National Dairy Development Board (NDDB), also of the major milk supplier in the Delhi-NCR region had earlier said that there would not be any respite from high milk prices in the next six to eight months because of sharp spike in the feed and raw material cost. Industry sources said that feed cost, which has a share of more than 65% in the cost of production of milk, has increased to ₹20/kg from ₹8/kg a year ago.

Experts say that a drop in milk production and cattle yield post-Covid was significant. As demand from restaurants, hotels, weddings and sweets shops crashed during the pandemic, prices had collapsed, which had led to dairy companies reducing procurement of milk from farmers.

According to officials, farmers during the pandemic period were paid around ₹22-23/litre for cow milk and around ₹32-33/litre for buffalo milk. Several dairy experts say that farmers did not expand the size of their herds to control costs, while they also underfed the cattle.

A calf typically starts producing milk in 24-28 months after birth, while this is higher for buffaloes (36-48 months). "Thus, the underfed and undernourished calves from the Covid period are the milk-producing cows of today. Milk yields have dropped, and dairies have been reporting lower milk procurement throughout the year," said the note by Emkay Global Financial Services.

Dairy exports have also increased from FY21 to FY22, largely due to soaring international prices, and are on pace to increase further in FY23.

There's no politics in 'Mann Ki Baat': Sitharaman

PRIME MINISTER NARENDRA Modi spoke like a "pradhan sevak" during the 100th episode of 'Mann Ki Baat' and there is no politics in the radio broadcast, Union minister Nirmala Sitharaman said on Sunday, countering the Congress' criticism of the programme.

Now if the Congress is "obsessed" with talking about the agenda set by its first family, it's up to the party, she said.

Earlier in the day, the Congress took a swipe at Modi over his 100th 'Mann Ki Baat' radio broadcast, saying there was much fanfare in the run-up to the episode but it was "maun ki baat (silence)" on critical issues such as the border dispute with China, stock manipulation allegations against the Adani Group, "increasing" economic inequalities and the wrestlers' protest.

Hitting back, Sitharaman said, "He (Modi) talks about everything. Now if the Congress is obsessed with talking about the agenda that the first family of the party sets, it's up to the party."

"There is no politics in Mann Ki Baat... There is positivity in the spirit of Mann ki Baat," the finance minister told reporters after listening to the radio broadcast with BJP leaders and others in Preet Vihar here.

–PTI

India emerging as dispute resolution hub: Justice Kant

SUPREME COURT JUDGE Justice Surya Kant on Sunday said the scope of arbitration in India is evolving, making it a preferred place for arbitration and dispute resolution.

He also said that establishing a sustainable environment for arbitration will invite further businesses and build a trustworthy relationship with foreign businesses.

Speaking at a joint summit on arbitration and dispute resolution organised by the Indian Institute of Management (IIM) Rohtak at the Delhi High court, Justice Kant said arbitration incentivises foreign businesses to enter the Indian market. "The conditions in India are improving and the scope of arbitration is evolving, making the country a preferred place for arbitration and dispute resolution," a press release quoted Justice Kant as saying. "The MoU entered by the India International Arbitration Centre (IIAC) and IIM Rohtak will help create a good pathway towards arbitration," he said.

–PTI

सूरत हवाई अड्डे के पास 4.3 करोड़ का सोना जब्त, चार गिरफ्तार

सूरत, 30 अप्रैल (भाषा)।

गुजरात के सूरत में हवाई अड्डे के निकट 7.15 किलोग्राम सोना जब्त कर इस सिलसिले में चार लोगों को गिरफ्तार किया गया है। पुलिस के एक अधिकारी ने रविवार को यह जानकारी दी। पुलिस के मुताबिक बरामद किए गए सोने की कीमत 4.3 करोड़ रुपए बताई जा रही है।

पुलिस ने एक खुफिया सूचना के आधार पर शनिवार रात को एक कार को रोका और इस सिलसिले में चार लोगों को पकड़ लिया गया। पुलिस के अधिकारी ने कहा कि चारों की पहचान फेनिल मवानी (27), नीरव डाबरिया (27), उमेश लाखो (34) और सावन राखोलिया (30) के रूप में हुई हुई।

सूरत पुलिस के विशेष अभियान समूह (एसओजी) की ओर से जारी एक विज्ञप्ति के मुताबिक सोने को दुबई से एक विमान में अवैध रूप से लाया गया था। पुलिस ने एक खुफिया सूचना के आधार पर शनिवार रात को एक कार को रोका और इस सिलसिले में चार लोगों को पकड़ लिया गया। पुलिस के अधिकारी ने कहा कि चारों की पहचान फेनिल मवानी (27), नीरव डाबरिया (27), उमेश लाखो (34) और सावन राखोलिया (30) के रूप में हुई है।

उन्होंने सोने के पेस्ट को रसायन की एक परत के साथ मिलाया, जिसे चिपकने वाली टेप का उपयोग करके दो आरोपियों के अंतर्वस्त्र में छिपा दिया गया था। पुलिस अधिकारी ने कहा कि सोने को छिपाने के इस तरीके का इस्तेमाल करके दोनों वाहक आव्रजन सुरक्षा जांच से बचने में कामयाब रहे। यह सोना वे कार में सवार दो अन्य लोगों के कहने पर लेकर गए थे। इस मामले में दुबई का एक व्यक्ति वांछित है।

'ड्राइविंग लाइसेंस' के लिए वैध प्रमाणपत्रों की संख्या बढ़ेगी

पंकज रोहिला
नई दिल्ली, 30 अप्रैल।

देश में ड्राइविंग लाइसेंस बनवाने के लिए प्रयोग होने वाले वैध प्रमाणपत्रों की संख्या में इजाफा होगा। इसके लिए केंद्रीय सड़क और परिवहन मंत्रालय ने आम जनता की राय शुमारी शुरू कर दी है। इस व्यवस्था से देश भर में एक जैसी प्रक्रिया को भी लागू किया जा सकेगा। नए प्रमाणपत्रों को सूचीबद्ध करने के लिए कोई भी नागरिक आगामी 10 मई तक अपने सुझाव परिवहन मंत्रालय को भेज सकता है। आम जनता के सुझावों के बाद इन दस्तावेजों से संबंधित प्रमाणों की अधिसूचना को जारी किया जाएगा। किसी भी राज्य में वाहन चलाने का लाइसेंस बनवाने के लिए व्यक्ति की पहचान, आयु और आवास की प्रमाणिकता के लिए इन प्रमाणपत्रों का प्रयोग किया जाता है। अब केंद्र सरकार वर्तमान प्रावधानों में संशोधन कर देशभर में प्रमाण की एक ही व्यवस्था को लागू करना चाहती है, इसके लिए सरकारी दस्तावेजों को तीन विभिन्न श्रेणियों में बांटा गया है। लाइसेंस जारी करने के लिए वाहन अधिनियम 1988 और केंद्रीय मोटर वाहन नियम में इसके लिए प्रावधान हैं। इसकी के तहत आवेदनकर्ता को ये जानकारियां राज्य स्तर पर परिवहन विभाग को देनी होती है।

मंत्रालय ने आधार कार्ड बनाने वाली एजंसी से भी उन दस्तावेजों की जानकारी मांगी है। संभावना जताई जा रही है कि इस प्रक्रिया से भविष्य में लाइसेंस के लिए आधार कार्ड के प्रयोग का भी रास्ता खुल सकता है। इसके लिए पहली 18 श्रेणी के कुछ प्रमाणों को रखा गया है। इनमें आधारपत्र, मतदाता पहचानपत्र, पासपोर्ट, केंद्र या राज्य सरकार का पहचान पत्र, किन्नर प्रमाण पत्र आदि ऐसी पहचान हैं, जो नई श्रेणी में शामिल होंगे।

मप्र : कैदी ने फांसी लगाकर की आत्महत्या, जांच बैठी

छतरपुर, 30 अप्रैल (भाषा)।

जिले की एक उपजेल में हत्या के मामले में बंद एक कैदी ने रविवार को कथित रूप से फांसी लगाकर आत्महत्या कर ली। इस मामले की न्यायिक जांच के आदेश दिए गये हैं। यह जानकारी एक अधिकारी ने दी। उन्होंने कहा कि यह घटना छतरपुर जिला मुख्यालय से करीब 37 किलोमीटर दूर बिजावर उप जेल में सुबह लगभग चार बजे की है।

बिजावर के सब डिवीजनल मजिस्ट्रेट (एसडीएम) राकेश शुक्ला ने बताया कि किशनगढ़ थाना क्षेत्र के बांकी गरौली निवासी नौने लाल राय (55) ने आज सुबह लगभग चार बजे बिजावर उप जेल की अपनी कोठरी में फांसी लगाकर आत्महत्या कर ली। उन्होंने बताया कि वह अपने पुत्र की हत्या के मामले में जेल में बंद था। जेलर से मामले की जानकारी पाकर तत्काल अधिकारी मौके पर पहुंचे और शव को नीचे उतरवाकर जांच की गई। मृतक के परिजनों को सूचित करने के बाद शव को पोस्टमार्टम के लिए भेजा गया। शुक्ला ने बताया कि जिला न्यायाधीश ने इस मामले की न्यायिक जांच के आदेश दिए।

Advik Capital Limited

ADVIK CAPITAL LIMITED
CIN: L65100DL1985PLC022505
Registered office: Plot No. 84, Khasra No, 143/84, Ground Floor, Extended Lal Dora, Kanjhawla, Delhi-110081, Ph No: 011-25952595
Website: www.advikgroup.com/ail Email: advikcapital@gmail.com,

STATEMENT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND FINANCIAL YEAR ENDED MARCH 31, 2023

(Rs. In Lakhs)

S. No.	Particulars	Standalone				
		Three Months Ended			Year Ended	
		31/Mar/23	31/Mar/22	31/Dec/22	31/Mar/23	31/Mar/22
		Audited	Audited	Unaudited	Audited	Audited
1	Total Income	214.82	3,309.42	1,082.06	34,934.26	3,949.52
2	Net Profit/ (Loss) Before Tax	-160.70	22.64	502.30	1,308.99	53.98
3	Net Profit/ (Loss) After Tax	-132.94	18.49	364.41	954.61	41.13
4	Total comprehensive income for the period	-1,029.76	18.49	364.41	57.79	41.13
5	Paid up Equity Share Capital (Face Value Rs.1 each)	2,125.52	458.74	2,201.93	2,125.52	458.74
6	Earning per Equity Share of Re 1/- each					
	Basic	0.48	0.04	0.17	0.03	0.09
	Diluted	0.48	0.04	0.17	0.03	0.09

(Rs. In Lakhs)

S. No.	Particulars	Consolidated				
		Three Months Ended			Year Ended	
		31/Mar/23	31/Mar/22	31/Dec/22	31/Mar/23	31/Mar/22
		Audited	Audited	Unaudited	Audited	Audited
1	Total Income	22,889.47	3,412.96	3,780.20	60,436.89	4,657.72
2	Net Profit/ (Loss) Before Tax	-163.62	23.96	502.70	1,282.64	63.29
3	Net Profit/ (Loss) After Tax	-135.35	18.97	371.08	934.89	47.38
4	Total comprehensive income for the period	-1,032.17	18.97	371.08	38.07	47.38
5	Paid up Equity Share Capital (Face Value Rs.1 each)	2,125.52	458.74	2,201.93	2,125.52	458.74
6	Earning per Equity Share of Re 1/- each					
	Basic	0.49	0.04	0.17	16.80	0.10
	Diluted	0.49	0.04	0.17	16.80	0.10

Notes to Audited Standalone and Consolidated IND AS Financial Results:

1. The above is an extract of the detailed format of financial results filed with the Stock Exchange under Regulation 33 of SEBI (Listing and Other Disclosure Requirements) Regulation, 2015. The Full format of the financial results are available on the Stock Exchange websites (**www.bseindia.com**) and on company's website (**www.advikgroup.com**).
2. The above financial results have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held in April 29, 2023. The Statutory auditors have carried out audit of the results for the quarter and financial year ended March 31, 2023.

for Advik Capital Limited
Ashwini Kumar
Whole Time Director and CFO
DIN:09651038

Place: New Delhi
Date: 30/04/2023